

FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF ALLBEST OFFSHORE MARINE (INDIA) PRIVATE LIMITED

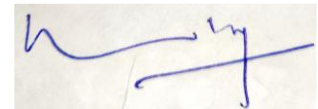
RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Allbest Offshore Marine (India) Private Limited
2.	Date of Incorporation of Corporate debtor	22 nd November 2010
3.	Authority Under which corporate debtor is incorporated /Registered	Registrar of Companies, Delhi Under the Companies Act, 1956
4.	Corporate Identity Number /Limited Liability Identity of corporate debtor	CIN : U74999DL2010PTC210645
5.	Address of the registered office and principal office (if any) of corporate debtor	REGD. OFFICE: 105, South Ex Plaza-I, 389 Masjid Moth, South Extn. Part-II, New Delhi 110049
6.	Date of closure of insolvency resolution process	11 th November 2021
7.	Liquidation commencement date of corporate debtor	11 th November 2021
8.	Name and Registration Number of Insolvency Professional acting as Liquidator	Man Mohan Vij Regn. No -IBBI/IPA-001/IP-P01326/2018-2019/12099
9.	Address and Email of the liquidator as registered with the Board	C 318, Sushant Lok I, Gurgaon, Haryana-122009 Email:- mm_vij@yahoo.co.in
10.	Address and Email to be used for Correspondence with the Liquidator, if different from those given in serial number 9	C 318, Sushant Lok I, Gurgaon, Haryana-122009 Email:- mm_vij@yahoo.co.in
11.	Last Date of Submission of Claims	11 th December 2021

Notice is hereby given that the National Company Law Tribunal, Bench- IV, New Delhi ordered the commencement of liquidation of the **Allbest Offshore Marine (India) Private Limited** on 11th November 2021.

The stakeholders of **Allbest Offshore Marine (India) Private Limited** are hereby called upon to submit their claims with proof, on or before **11th December 2021** to the liquidator at the correspondence address mentioned against entry No. 10 only.

The Financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit claims with proof in person, by post or electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Place: Gurgaon
Date: 13th November 2021

Man Mohan Vij
IBBI/IPA-001/IP-P01326/2018-2019/12099
Liquidator: Allbest Offshore Marine (India) Private Limited